

DA 141/04

9.3.07

Hon Mr P.K. Chatterji AM

Sri O.P. Tripathi brief holder of
Sri R.P. Tripathi for the applicant. Ms. Manla
Sharma brief holder of Sri P. Mathur for
the respondents.

Applicants counsel prays for and
granted adjournment.

List for admission on 12/4/07.

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AM

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12/4/07.

Hon. Mr. S.K. Dhal J.M.

None appears on behalf of both
the Parties. On the last occasion
the case was adjourned on behalf of
the applicant. Today, also there is
no representation on behalf of
the applicant even on revision.
Hence, the restoration application
is dismissed in default.

Sr
J.M.